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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : SULZER INDIA PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Akshay
for M/s. R. Parthasarathy
Mob: 9619185875

Respondent

R. Akshay


2) K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Petitioner

G. V. Mohan

ORDER

Counsel for the petitioner present. Counsel for the Respondent present. The counsel for the petitioner undertakes to supply the copies pertaining to the Petition to other side today itself. Counsel for the respondent prays time to get instructions from his client. Put up on 13.06.2017 at 02.30 P.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)